## GOVERNMENT OF INDIA MINISTRY OE ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1496 TO BE ANSWERED ON 08.12.2015

#### **Grants to NGOs**

#### 1496. SHRI B.S. YEDIYURAPPA:

Will the Minster of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of schemes being implemented by the Ministry through Non-Governmental Organisations (NGOs) along with the funds provided in this regard during each of the last three years and the current year, scheme and State-wise including Karnataka;
- (b) whether cases of irregularities regarding alleged misuse of funds by such NGOs have been reported; and
- (c) if so, the details thereof during the said period and the action taken thereon, NGO and State-wise?

### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

(a): Ministry of Environment, Forest and Climate Change for outreach and awareness generation on environment provides financial assistance to autonomous institutions, Center of Excellence and NGOS engaged in environmental outreach. The financial assistance provided in this regard during each of the last three years and the current year, scheme and State-wise including Karnataka as available is as under:

S.	Name of the	State	Funds released (in Rs. lakhs)			
No.	Scheme		2012-	2013-	2014-	2015-2016
			2013	2014	2015	(Provisional)
1	National River conservation Plan (NRCP) & National Plan for conservation of Aquatic Eco- systems (NPCA)	Kerala	5.00	-		
		Delhi	-	6.00	-	-

2	Project Tiger	Uttar	6.20	_	_	_
_	Troject Tiger	Pradesh	0.20		_	
		Assam	3.98	3.98	-	2.00
		Delhi	-	8.00	-	-
		Karnataka	-	3.35	-	-
		Maharashtra	-	-		0.47
3	National Natural Resource	Delhi	3.33	27.40	26.88	-
	Management System	Kerala	-	3.40	-	-
4	Environment Education Awareness &	Andhra Pradesh	80.00	83.30	56.66	32.60
	Training Scheme (EEAT)	Assam	40.55	41.48	1.00	63.07
		Bihar	70.66	86.44	-	113.74
		Chhattisgarh	12.36	18.73	-	-
		Delhi	120.33	73.58	1.75	78.84
		Gujarat	72.17	178.75	15.00	99.55
		Haryana	40.77	57.56	98.46	-
		Jammu & Kashmir	-	31.56	1.60	4.66
		Jharkhand	4.80	22.22	1.80	-
		Karnataka	55.88	-	21.80	-
		Kerala	31.80	29.77	-	34.23
		Maharashtra	4.80	0.60	-	31.33
		Manipur	0.50	2.20	-	-
		Mizoram	28.02	26.73	-	-
		Madhya Pradesh	0.40	2.00	5.20	-
		Nagaland	-	2.00	-	1.90
		Orissa	52.24	57.50	9.72	53.04

		Punjab	-	0.64	-	0.16
		Rajasthan	31.86	31.96	7.20	30.23
		Tamil Nadu	54.36	77.63	54.18	25.01
		Uttar Pradesh	69.06	83.01	4.80	78.14
		West Bengal	78.30	89.52	10.82	63.67
5	Integrated Ecodevelopment	Uttarakhand	17.68	18.14	5.99	3.78
	Research Programme (IERP)	Himachal Pradesh	1.46	2.94	-	1.46
6	Kailash Sacred landscape Conservation and Development Initiatives (KSLCDI)	Uttarakhand	-	-	7.74	9.82
7	Centre of Excellence	Gujarat	706.00	1046.00	877.00	535.00
		Tamil Nadu	437.00	527.00	327.00	226.00
8.	Assistance for Abatement of Pollution, Environment Policy and Law	Delhi	37.55	-	32.75	60.00
9.	Animal Welfare Board of India	State wise details are not maintained centrally	2345.00	555.00	1430.44	651.23

<sup>(</sup>b): No, Madam.

<sup>(</sup>c): Does not arise, in view of (b) above.